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കേരള സർക്കാർ
Government of Kerala
2020



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Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ഫെബ്രുവരി 4 4th February 2020	നമ്പർ No.	} 5
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PART III

Commissionerate of Land Revenue

(23)

റഫ്. ബി2-9298/2019.

2019 നവംബർ 8.

വെള്ളരിക്കുണ്ട് താലൂക്കിൽ വെസ്റ്റ് എളേരി വില്ലേജിൽ നാട്ടക്കല്ല് ദേശത്ത് ഓതറകുന്നേൽ വീട്ടിൽ മേരി എന്നവർ മരിച്ചുപോയെന്നും വിവിധ ആവശ്യത്തിന് അവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതയുടെ മകൾ ഏലിയാമ്മ സമർപ്പിച്ച അപേക്ഷയിന്മേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർവഴി അന്വേഷണം നടത്തിയതിൽ ടിയാൾ 26-3-2019-ാം തീയതി മരിച്ചുപോയെന്നും പരേതയുടെ അവകാശികളായി താഴെ പറയുന്ന 6 പേർ മാത്രമാണുള്ളതെന്നും അറിവായിരിക്കുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	തോമസ്, ഒ. വി.	മകൻ	52
2	മാത്യു വർഗ്ഗീസ്	„	46
3	ഏലിയാമ്മ	മകൾ	43
4	ജോസ്കുട്ടി	മകൻ	42
5	ജോബി വർഗ്ഗീസ്	„	39
6	വിപിൻ വർഗ്ഗീസ്	„	34

മേൽപ്പറഞ്ഞവരാണ് പരേതയുടെ അവകാശികളെന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം വെള്ളരിക്കുണ്ട് തഹസീൽദാർ മുന്മാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽ മാർഗ്ഗമായോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

(24)

റഫ്. ബി2-10432/2019.

2019 നവംബർ 1.

വെള്ളരിക്കുണ്ട് താലൂക്കിൽ ഭീമനടി വില്ലേജിൽ പ്ലാച്ചിക്കര ദേശത്ത് ഐക്കരമറ്റത്തിൽ വീട്ടിൽ എ. കെ. മാത്യു എന്നയാൾ മരിച്ചുപോയെന്നും വിവിധ ആവശ്യത്തിന് അവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ മകൻ ഷിബു എം. കുര്യാക്കോസ് സമർപ്പിച്ച അപേക്ഷയിന്മേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർവഴി അന്വേഷണം നടത്തിയതിൽ ടിയാൻ 17-6-2019-ാം തീയതി മരിച്ചുപോയെന്നും പരേതന്റെ അവകാശികളായി താഴെ പറയുന്ന 5 പേർ മാത്രമാണുള്ളതെന്നും അറിവായിരിക്കുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതനുമായുള്ള ബന്ധം	വയസ്സ്
1	എ. ടി. മറിയാമ്മ	ഭാര്യ	74
2	സുസൻ മാത്യു	മകൾ	45
3	ലിസ മാത്യു	„	44
4	മെറീന മാത്യു	„	40
5	ഷിബു എം. കുര്യാക്കോസ്	മകൻ	..

മേൽപ്പറഞ്ഞവരാണ് പരേതന്റെ അവകാശികളെന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം വെള്ളരിക്കുണ്ട് തഹസീൽദാർ മുന്മാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽ മാർഗ്ഗമായോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

താലൂക്കാഫീസ്,
വെള്ളരിക്കുണ്ട്.

(ഒപ്പ്)
തഹസീൽദാർ.

Manjeswaram Taluk

NOTICES

(1)

Ref. No. C2-14399/2019.

18th November 2019.

Notice is hereby given to all to whom it may concern that Abdul Salam s/o Abdul Rehman (Late), A.R.K. Manzil, Muttam Kunnil, Shiriya P. O., Ichilangod Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Abdul Rehman s/o Abdulla (Late) who expired on 16-12-2003 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Abdul Rehman that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Beefathima	Wife	65
2	Aysha	Daughter	53
3	Khadeeja	„	51
4	Abdulla Muttam	Son	48
5	Mohammed Ashraf, M.	„	42
6	Abdul Salam	„	38

Objections if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(2)
Ref. No. C2-14397/2019. 18th November 2019.

Notice is hereby given to all to whom it may concern that K. Mohammed Kunhi Haji s/o Abdulla Haji (Late), Kedinji House, Near M. M. Masjid, Mogral Village, Koipady Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of legal heir of late Ayshabi w/o Abdulla Haji (Late) who expired on 30-9-2012 and that it has been reported to this office that the person named in the schedule below is the legal heir of said late Ayshabi that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
K. Mohammed Kunhi Haji	Son	65

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(3)
Ref. No. C2-13255/2019. 18th November 2019.

Notice is hereby given to all to whom it may concern that Ganesha s/o Venkappa Moolya, Vorkady Padavu House, Vorkady Village & P. O., Vorkady Group of Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Venkappa Moolya, s/o Koti Moolya who expired on 5-2-2005 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Venkappa Moolya that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Seetharama, V.	Son	52
2	Bhavani	Daughter	46
3	Umesha	Son	49
4	Loksha	„	44
5	Ganesha	„	43
6	Shobha	Daughter	40

Objections if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

(4)
No. C2-14396/2019. 18th November 2019.

Notice is hereby given to all to whom it may concern that Sindhu, K. w/o Radhakrishna, Koipady Kadappuram P. O., Kumbla, Koipady, Koipady Group Village of Manjeshwaram Taluk, has filed an application for legal heirship certificate in respect of legal heirs of late Chandrika, K., w/o Kottan (late) who expired on 19-9-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Chandrika, K. that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sindhu, K.	Daughter	44
2	Shiju	Son	35

Objection if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(5)
Ref. C2-14613/2019. 8th November 2019.

Notice is hereby given to all to whom it may concern that Kusuma w/o Kanthappa, Kanjampady House, Padre Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal hair of Deepak s/o Kusuma who expired on 14-9-2019 and that it has been reported to this office that the person name in the schedule below is the legal heir of the said late Deepak that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Kusuma	Mother	35

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(6)

Ref. C2-14635/2019.

8th November 2019.

Notice is hereby given to all to whom it may concern that Narayana Bhat, S., s/o Ganapathi Bhat, Kuruveri House, Chippar Village & P. O., Paivalike Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Laxmi w/o Narayana Bhat, S. who expired on 27-7-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Laxmi that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Narayana Bhat, S.	Husband	82
2	Ganesh Kumar, S.	Son	47
3	Rekha Saritha, S.	Daughter	44

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(7)

Ref. C2-14738/2019.

8th November 2019.

Notice is hereby given to all to whom it may concern that Veera Venkata Narasimha s/o Radhakrishna, E., Sudarshana, Kattathadka, P. O. & Village Puthige, Via Kumbla, Edanad Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Radhakrishna, E. s/o Narasimha Rao who expired on 18-7-2017 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Radhakrishna, E. that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Veera Venkata Narasimha	Son	44
2	Vedalakshmi, E.	Daughter	38

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

(8)

Ref. C2-14403/2019.

8th November 2019.

Notice is hereby given to all to whom it may concern that Anwar s/o Abdulla (L), Chetty Kandam House, P. O. Kumbla, Koipady Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Mariyamma w/o Abdulla who expired on 11-9-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Mariyamma that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Mohammed Shareef	Son	53
2	Fathimath Suhra	Daughter	47
3	Hameed	Son	46
4	Anwar	„	44
5	Muneer	„	42
6	Aboobacker Siddique	„	38

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(9)

Ref. C2-14483/2019.

8th November 2019.

Notice is hereby given to all to whom it may concern that Dinesh Kumar, K. K. s/o Kumara Belchappada (L), Karevalli House, Mangalpady P. O., Mangalpady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Kumara Belchappada s/o Koraga Belchappada (L) who expired on 22-9-2011 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Kumara Belchappada that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Lakshmi	Wife	60
2	Savitha, T. K.	Daughter	48
3	Dinesh Kumar, K. K.	Son	45

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

(10)

SCHEDULE

Ref. C2-14484/2019.

8th November 2019.

Notice is hereby given to all to whom it may concern that Ismail, B. S. s/o Abdul Azeez (L), Abdul Azeez Cottage, Firdouse Nagar, Uppala Gate, Uppala P. O., Uppala Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Abdul Azeez s/o Shaik Yusuf (L) who expired on 28-9-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Abdul Azeez that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Khamaruneesa	Wife	59
2	Meharunnisa Mohammed Arif	Daughter	38
3	Ismail, B. S.	Son	46
4	Mohammed Aslam	„	42
5	Dilshad	Daughter	42
6	Mohammed Irfan	Son	35

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(11)

Ref. C2-14398/2019.

8th November 2019.

Notice is hereby given to all to whom it may concern that Asiamma w/o Abbas Mammunhi, Maingoodal House, Ichilampady Village, Koipady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late I. K. Abdulla Haji s/o I. K. Abbas, Kunduvakkil House who expired on 5-10-2017 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late I. K. Abdulla Haji that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Lakshmi	Daughter	60

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(13)

Ref. C2-13708/2019.

30th October 2019.

Notice is hereby given to all to whom it may concern that Prapulla w/o Raghava, Manasa Ambar House, Mangalpady Post, Mangalpady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Raghava s/o Krishna who expired on 5-11-2016 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Raghava that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Prapulla	Wife	62
2	Annapoorna, A.	Daughter	25

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(14)

Ref. C2-13647/2019.

30th October 2019.

Notice is hereby given to all to whom it may concern that Mohammed Hasheeb, A. F. s/o Abdul Farooq, Shami Bhagh, Majibail Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Abdul Farook s/o Abdulla who expired on 17-7-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Abdul Farooq that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Hajira, K. A.	Wife	50
2	Mohammed Hasheeb, A. F.	Son	27

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(15)

Ref. C2-13637/2019.

30th October 2019.

Notice is hereby given to all to whom it may concern that Abdul Naseer Moideen Kunhi s/o Moideen Kunhi, Bismillah Mahal, Parakatta, Nayabazar, Uppala Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Moideen Kunhi s/o Hassainar Haji who expired on 30-9-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Moideen Kunhi that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Jameela	Wife	53
2	Abdul Naseer Moideen Kunhi	Son	33
3	Mohammed Noushad	„	31
4	Haleemath Noufeeda	Daughter	28
5	Ayishath Noureen	„	22

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(16)

Ref. C2-13559/2019.

30th October 2019.

Notice is hereby given to all to whom it may concern that Namitha w/o Keshava, Kaikamba House, Uppala P. O., Uppala Group Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Keshava s/o Manjappa who expired on 30-6-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Keshava that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kamala	Mother	80
2	Namitha	Wife	47
3	Manvith, U.	Son	14

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(17)

Ref. C2-11765/2019.

30th October 2019.

Notice is hereby given to all to whom it may concern that D. S. Vani w/o D. S. Subramanya Bhat, Lakshmi Nilaya, Adkasthala, Katukukke P. O., Enmakaje Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late D. S. Subramanya Bhat s/o Subbanna Bhat, D. S. who expired on 26-5-2005 that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late D. S. Subramanya Bhat that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	D. S. Vani	Wife	54
2	Uma Devi	Daughter	33
3	Rama Devi	„	33
4	Krishna Prasad, D. S.	Son	28

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(18)

Ref. C2-13746/2019.

30th October 2019.

Notice is hereby given to all to whom it may concern that Fathimath Shameera, P. d/o Moosa, Kondakoor House, Peringady, Mangalpady Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Moosa s/o Mohammed who expired on 31-8-2018 that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Moosa that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Beefathimma	Wife	48
2	Asma	Daughter	35
3	Muhammad Ashraf	Son	33
4	Ibrahim Jaleel, P.	„	31
5	Fathimath Shameera, P.	Daughter	28

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

(19)

Ref. C2-6420/2019.

2nd November 2019.

Notice is hereby given to all to whom it may concern that Maimoona w/o Mohammed (L), Kandathad House, P. O. Paivalike, Paivalike Group Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Abdul Nasir, A. s/o Mohammed (L) who expired on 28-11-2018 that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Abdul Nasir, A. that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Maimoona	Mother	43
2	Kalander Shafi, M. M.	Brother	25
3	Ashma, B.	Sister	22
4	Abdul Jalal, M. A.	Brother	17

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

(20)

Ref. C2-7864/2019.

30th October 2019.

Notice is hereby given to all to whom it may concern that Vishwanatha s/o Thukra Moolya, Marakad, Battipadavu, Kaliyoor Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Thukra Moolya s/o Madana Moolya who expired on 30-11-1991 that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Thukra Moolya that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Padmavathi	Daughter	70
2	Sundari, M.	"	57
3	Vishwanatha	Son	45

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

(21)

Ref. C2-765/2019.

2nd November 2019.

Notice is hereby given to all to whom it may concern that Anuradha d/o (L) Kamala, Perne House, Kannur Village, Edanad Group Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Kamala w/o Govinda who expired on 19-5-2015 that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Kamala that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Govinda	Husband	The present where about of the individual is not known
2	Anuradha	Daughter	37

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

(22)

Ref. C2-2919/2019.

14th November 2019.

Notice is hereby given to all to whom it may concern that Sunanda, B w/o P. K. Koragappa, Ashwin Sandesh House, Near Telephone Exchange, Anil Kumble Road, Kumbla P. O., Koipady Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late P. K. Koragappa s/o Baira who expired on 30-12-2018 that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late P. K. Koragappa that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sunanda, B.	Wife	56
2	Sandesh, K. K.	Son	32
3	Ashwin, K. K.	"	27

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

Taluk Office,
Manjeswaram.(Sd.)
Tahsildar.

ERRATUM NOTICE

No. C2-7113/2018.

18th November 2019.

It is hereby notified that a notification regarding the issue of legal heirship certificate in respect of late Sheshappa Rao s/o Thayyampanna Rao, Adkasthala, Padre Group Village of this Taluk has been published in the Kerala Gazette No. 38 dated 26-9-2017 as per reference No. C2-4548/2017 dated 31-7-2017. In the above notification the name of deceased is mistakenly shown as Sheshappa Rao s/o Thayyampanna Rao instead of Sheshappa Rai s/o Thayyampanna Rai, and also the name of Sl. No. 1 legal heir is mistakenly shown as Leelavathi Rao instead of Leelavathi Rai and Name of Sl. No. 3rd legal heir is Mistakenly shown as Ganesh Rao instead of Ganesh Rai. Hence the deceased name is to be read as Sheshappa Rai s/o Thayyampanna Rai, and legal heirs name Leelavathi Rai (Sl. No. 1), Ganesh Rai (Sl. No. 3).

All the other details and conditions already published in the Kerala Gazette remain unchanged.

Taluk Office,
Manjeswaram.(Sd.)
Tahsildar.